						1	olin Infrastructure Pri							
				Date of comm	encement of		4 (Copy of order rece	eived on 06	th June 202	4)				
						List of creditors								
			Li	st of Operation	al Creditors	(other than financi	al creditors belongin	g to any cla	ss of credit	ors)	1			
Sl.	Name of creditor	claim received	Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
No.		Date of Amount		Amount of	Nature of	Amount covered	Amount covered	Whether	% voting	contingent	mutual dues,	claim not	claim under	, ,
		receipt	claimed	claim admitted	claim	by security interest	by guarantee	related party?	share in CoC	claim	that may be set-off	admitted	verification	
1	1 SDM STEELS PVT. LTD		771,154	771,154	Unsecured	-	-	-	No	-	-	-	-	
2	2 Pacific Prestressed Products		6,460,115	6,460,115	Unsecured	-	-	-	No	-	-	-	-	
3	3 Elite Control Systems LLP		2,542,899	2,542,899	Unsecured	-	-	-	No	-	-	-	-	
	4 Laser Power & Infra Private Limited		47,472,299	7,613,571	Unsecured	-	-	-	No	-	-	-	39,858,728	
5	Mytrah Energy (India) Private Limited	6/20/2024	87,128,852	56,658,250	Unsecured	-	-	-	No	-	-	1,500,000	28,970,602	
6	6 Kundan Construction Company		4,611,851	-	Unsecured	-	-	-	No	-	-	-	4,611,851	
7	7 Vijay Singh Contractor		7,718,246	6,284,615	Unsecured	-	-	-	No	-	-	1,433,631	-	
8	Shree Karni Electricals	6/29/2024	8,760,156	-	Unsecured	-	-	-	No	-	-	-	8,760,156	
	9 Singh Enterprises		7,542,118	-	Unsecured	-	-	-	No	-	-	-	7,542,118	
	M/s. The Kanwarpura Mohalla Dhanak Co-op Labour & Construction Society Ltd.	6/29/2024	5,401,765	-	Unsecured	-	-	-	No	-	-	-	5,401,765	
11	Infraplaces E-Commerce Pvt Ltd	7/1/2024	4,676,857		Unsecured	-	-	-	No	4,676,857	-	-	-	
12	Alethia Infotel Private Limited	7/6/2024	5,672,532	4,280,002	Unsecured	-	-	-	No	-	-	-	1,392,530	
	Baba Balak Puri Construction and Electric Work	7/5/2024	4,683,851	-	Unsecured	-		-	No	-	-	-	4,683,851	
14	Rohit Constructions	7/7/2024	2,197,090	-	Unsecured	-	-	-	No	-	-	-	2,197,090	
			195,639,785	84,610,606						4,676,857		2,933,631	103,418,692	
ote: The	ote: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors , which is subject to the change/revision/modification upon receipt of the required relevant information/documents by Suspended Board of Directors to IRP acting as RP													